

**Government of India
Department of Financial Services
Ministry of Finance**

**LOK SABHA
UNSTARRED QUESTION NO. 5036**

TO BE ANSWERED ON THE 31st March 2017, Chaitra 10, 1938-39 (SAKA)

Bank Loan

QUESTION

5036. SHRI NATUBHAI GOMANBHAI PATEL

Will the Minister of **FINANCE** be pleased to state:

- (a) the number of beneficiaries belonging to the tribal and backward community who have granted loans for small industries and education loans by the banks from the year 2014 to July 2016;
- (b) whether the Government has formulated any scheme to ensure that people of such categories are able to avail of maximum loans;
- (c) if so, the details of such schemes and if not, the reasons therefor; and
- (d) the corrective steps taken/being taken by the Government in this regard?

ANSWER

**(MINISTER OF STATE IN THE MINISTRY OF FINANCE)
(SHRI SANTOSH KUMAR GANGWAR)**

(a): Out of total outstanding loans under Priority sector (to MSEs and Education Loan) by Scheduled Commercial Banks, outstanding loans to Schedule Castes(SCs) & Schedule Tribes(STs) as on March 31, 2014, 2015 and 2016 are

(No. of A/cs in Lakh& Amt in Crore)*

year	MSE		Education Loans	
	Out of outstanding loans, loans to SC/ST		Out of outstanding loans, loans to SC/ST	
	A/cs	Balance O/s	A/cs	Balance O/s
2014	15.45	24122.33	2.55	2824.38
2015	14.99	22022.92	1.73	3430.40
2016	22.64	25718.86	2.11	5247.54

*Source:RBI

Further, details of number of ST beneficiaries to whom loan under Industries sector and Education Loan provided by National Scheduled Tribes Finance and Development Corporation (NSTFDC) under Ministry of Tribal Affairs is as follows:

Financial Year	No. of Beneficiaries	
	Under Industrial Sector	Under Education Loan
2014-15	100	18
2015-16	17653	23
2016-17 (till 31.07.2016)	0	10

(b) to (d): In order to ensure availability of loans to people belonging to tribal and backward community, various measures have been taken which are as under:

- i. National Scheduled Tribes Finance and Development Corporation (NSTFDC), is an apex Organization set up exclusively for economic development of Scheduled Tribes. NSTFDC implements schemes for self-employment of Scheduled Tribes by providing concessional

loan to individuals or groups of STs through its State Channelizing agencies, certain Public Sector/ Co-operative Banks, Regional Rural Banks and National Cooperative Development Finance Corporation Ltd. (NCDC).

- ii. IBA's Model education loan scheme aims at providing financial support from the banking system to meritorious students for pursuing higher education in India and abroad. The scheme provides broad guidelines to the banks for operationalizing the educational loan scheme. The main objective is that meritorious students, though poor including students from tribal and backward community, are provided with an opportunity to pursue higher education with financial support from the banking system with affordable terms and conditions.
- iii. Ministry of Social Justice and Empowerment (MoSJ&E) has launched "DR Ambedkar Central Sector Scheme of Interest Subsidy on Educational Loan for Overseas Studies for Other Backward Classes (OBCs)". The objective of the scheme is to award interest subsidy to meritorious students belonging to other weaker sections of the society so as to provide those better opportunities for higher education abroad and enhance their employability.
- iv. Ministry of HRD, Government of India had formulated a Central Scheme to provide interest subsidy on Educational loans taken by students from Economically Weaker Sections (EWS) for pursuing technical / professional courses in India. The Scheme was effective from the academic year 2009-10, w.e.f. 1st April 2009 and is applicable to students from EWS with a parental upper income limit of Rs.4.50 lakhs per annum and for studies in recognized technical and professional courses in India after class XII.
- v. RBI has issued standing instructions to banks in the form of Master Circular - Credit facilities to Scheduled Castes (SCs) & Scheduled Tribes (STs) dated 01.07.2016, to give special emphasis to the welfare of the scheduled castes and scheduled tribes and take measures to step up their advances to SCs /STs.
- vi. With a view to 'Fund the Unfunded' segment of society and to bring them under formal credit system through Banks, NBFCs, Pradhan Mantri Mudra Yojana (PMMY) was launched on 08 April 2015. Under PMMY 1678346 No. of ST beneficiaries were covered till 31.03.2016 for which Rs 4742 Crore were disbursed.
